

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.4922
TO BE ANSWERED ON 26.3.2018

DEVELOPMENT OF COLOUR CODING MAPS

4922. PROF. SAUGATA ROY:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archeological Survey of India and National Monuments Authority have developed colour coding maps indicating prohibited and regulated zones?
- (b) if so, the details thereof;
- (c) whether the residents residing in the nearby surroundings of protected monuments have the facility to get the no objection certificates for constructions; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND
MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a)&(b) Yes, Madam. The Bhuvan portal of National Remote Sensing Agency (NRSA) shows the location of centrally protected monuments along with prohibited and regulated areas.
- (c)&(d) Yes, Madam. As per Section 20D of Ancient Monuments and Archaeological Sites and Remains Act 1958, there is provision for repairs in prohibited area and construction with conditions in regulated areas.